

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 30
CP 216/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES: **UNION OF INDIA THROUGH SFIO V/s**
ISMT LIMITED

Section 241 (2), Section 246, Section 33 of the Companies Act, 2013

ORDER

1. Mr. Asish Mehta, Advocate a/w Ms. Aarya More, Advocate i/b Mehta appeared for the Petitioner.
2. Mr. Hridhay Khurana, Advocate a/w Ms. Samrudhi Chothani i/b Trilegal appeared for the Respondent no. 2 to 4.
3. Learned Counsel for the Petitioner informs that investigation is over and the report has been filed to the MCA for acceptance, the Counsel seeks long time.
4. List this matter on **07.06.2024** for further hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna